## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

#### LOK SABHA

#### **UNSTARRED QUESTION NO. 1709**

### ANSWERED ON Monday, THE 31<sup>st</sup> July, 2023/ Sravana 9, 1945 (Saka)

#### Percentage of Cess and Surcharges in Gross Revenue

1709. SHRI VELUSAMY P:

# Will the Minister of Finance be pleased to state:

- a) the percentage of cess and surcharge in gross revenue collected by the Government during the last three years;
- b) whether the cess and surcharge collected will become part of the divisible pool; and
- c) if so, the details thereof along with the amount shared with the State of Tamil Nadu?

#### ANSWER

#### THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY) \*\*\*

- a) A statement showing share of Cess and Surcharge in gross tax revenue during last three years is attached at Annexure;
- b) No, Sir;
- c) Does not arise.

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				Annexure
Statement showing percentage share of Surcharge and Cesses in Gross Tax Revenue				
Levy	% of Actuals 2019-20 w.r.t GTR	% of Actuals 2020-21 w.r.t GTR	% of Actuals 2021-22 w.r.t GTR	% of RE 2022-23 w.r.t GTR
SURCHARGE	1.65	1.63	1.50	5.69
CESSES				
GST Compensation Cess	4.75	4.20	3.87	4.27
Other Cesses				
	9.16	14.65	13.05	7.40
Total Cesses	13.91	18.85	16.92	11.67